

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.412**  
**IB/549/ND/2023**

**IN THE MATTER OF:**

Yes Bank Limited	...	Applicant
Versus		
Ats Realworth Private Limited	...	Respondent

**Under Section 7 of (IBC)**

**Order delivered on 31.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. V Anush Raajan, Ad. Pradyumn Yadav  
For the Respondent : Adv. Divyansh Rai

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **10.06.2024**

**Sd/-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**